

1	2	3	4	5
	Jalangi	Laal Dighi to Krishna Nagar	8.3	IV
	Kansi	Midnapore to Ramnagar	9.9	IV
	Mathabhanga	Madhupur to Gobindapur	8.5	IV
	Barakar	Kulti to Asansol	5.7	V
	Dwarakeshwar	Along Bankura	1-5.6	V
	Kaljani	Bitala to Alipurdwār	6.0	V
	Karola	Jalpaiguri to Thakurer Kamat	3.9	V
	Mayurkashi	Suri to Durgapur	5.2	V
	Rupnarayan	Kolaghat to Benapur	3.1-5.8	V
	Silabati	Ghatal to Nischindipur	3.8	V
	Teesta	Siliguri to Paharpur	3.3	V

Allocation of funds for water harvesting under JJM

2506. SHRIMATI SAROJINI HEMBRAM: Will the Minister of JAL SHAKTI be pleased to state:

- (a) details of amount of fund allocated to promote water harvesting under the "Jal Jeevan Mission" (JJM) of the Ministry;
- (b) the targets fixed by Government under this mission in order to promote water harvesting;
- (c) whether any monitoring team have been set up in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) To enable every rural household in the country to have potable water through Functional Household Tap Connection (FHTC) by 2024, Government of India, in partnership with the States, has launched Jal Jeevan Mission (JJM) with an estimated outlay of ₹ 3.60 lakh crore out of which Central share is ₹ 2.08 lakh crore.

Sustainability of sources of drinking water supply through measures like rain water harvesting is an important component of Jal Jeevan Mission, which is to be implemented in convergence with Central Government schemes like Mahatma Gandhi Rural Employment Guarantee Scheme (MGNREGS), Integrated Watershed Management Programme (IWMP), etc.

(b) Water being State subject, powers to plan, design, approve and implement such projects are vested with respective States.

(c) and (d) For monitoring the progress under JJM, Government of India has an Integrated Management Information System (IMIS) wherein States report the physical and financial progress.

Groundwater for irrigation purpose

2507. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of JAL SHAKTI be pleased to state:

(a) the percentage of agricultural production, by using groundwater for irrigation purposes in the country;

(b) whether the depleting water table has adversely affected the production of foodgrains in the country;

(c) if so, the details thereof and the effective measures taken by Government in this regard, State-wise;

(d) whether Government has assessed the current status thereof in every State/ Union Territory;

(e) if so, the details thereof; and

(f) the steps taken by Government to increase the groundwater levels and funds allocated in this regard during the last five years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) Dynamic Ground Water Resources of the country are being periodically assessed jointly by Central Ground Water Board (CGWB) and State Governments. As per the 2017 assessment, Total Annual Ground Water Recharge in the